

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- APRIL & MAY, 2022				GRAND TOTAL	
Opening Balance as on 01.04.2022	Cases Instituted during the Months of April & May, 2022	Cases Disposed of during the Months of April & May, 2022	Total Pendency as on 31.05.2022	Total Cases Disposed of during the Months of April & May, 2022 (Family Court + High Court)	Total Pendency as on 31.05.2022 (Family Court + High Court)
3705	240	180	3766	3797	47152

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease numbers of cases due to disposal, modification and restoration of cases reflected later on.